

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION NO. 573/2017**

Date: Monday the 25<sup>th</sup> day of Sept, 2017.

**Coram:** Hon'ble Shri Arvind Jayram Rohee, MEMBER (J).  
Hon'ble Shri R. Vijaykumar, Member (A).

Shri Purshottam Padmakar Lanjewar, S/o  
Padmakar  
Lanjewar age about 54 years, Occ: Junior  
Hindi  
Translator o/o India Tourism, Mumbai,  
R/o 197/2240, Sector 6, CGS Colony,  
Kane Nagar, Antop Hill,  
Mumbai 400037  
... Applicant  
**(By Advocate Shri R.K. Shrivastava)**

## Versus

- 1 The Union of India  
Through the Secretary, Ministry of Tourism,  
Transport Bhavan, Sansad Marg,  
New Delhi - 110001.
2. The Director General,  
Ministry of Tourism, Govt. Of India  
Transport Bhavan, Sansad Marg,  
New Delhi - 110001.
3. The Regional Director, Ministry of Tourism,  
Govt. Of India, 123, M.K. Road,  
Churchgate, Mumbai - 400020. . . Respondents

O R D E R (O R A L)

Per: Hon'ble Shri Arvind Jayram Rohee, Member (J)

Today when the matter is called out for admission, heard Shri R.K. Shrivastava, learned Advocate for the applicant. We have carefully perused the case record.

The applicant in this O.A. who is presently working as Jr. Hindi Translator seeks

following reliefs:

- “1. To ignore the benefit of 1<sup>st</sup> Financial Upgradation granted from 04.12.2007 under order dated 22.03.2011(Annex. A-1 of the O.A.) in terms of the condition no. 5 of the O.M. Dated 19.05.2009(Annex. A-4 of the O.A.)
2. To grant him the benefit of 1<sup>st</sup> Financial Upgradation under M.A.C.P. On 01-09-2008 as per O.M. Dated 19-05-2009.
3. To grant him benefit of 2<sup>nd</sup> Financial Upgradation on completion of 20 years of service on 04.12.2015.
4. To grant him Grade Pay of Rs. 4800/- on grant of 1<sup>st</sup> Financial Upgradation on 01.09.2008 and Grade Pay of Rs. 5400 on grant of 2<sup>nd</sup> Financial Upgradation on 04.12.2015 under MACP scheme.
5. To fix his pay after such fixation at suitable stage and Pay him the arrears of Pay and allowances.
6. To grant him interest @12% P.A. On such arrears of Pay and Allowances.
7. To grant him all the other consequential benefits including the cost of the O.A.”

The applicant has grievance regarding non grant of Grade Pay of Rs. 5400 to him in Promotional hierarchy w.e.f. 04.12.2015 when 2<sup>nd</sup> Financial upgradation under MACP scheme was granted to him. However, Grade Pay of Rs. 4600 only is granted to her by the order dated 22.03.2011. The applicant submitted successive representations dated 15.03.2017 and 04.08.2017

which remained unattended.

**4.** Since representations are pending the O.A. stands disposed off with a direction to the respondent no. 2 to consider and decide the pending representation in accordance with law within a period of eight weeks from the date of receipt of certified copy of this order.

**5.** The order so passed shall then be communicated to the applicant at the earliest, who will be at liberty to take appropriate steps if his grievance still persists.

**6.** O.A. stands disposed off accordingly at the admission stage without issuing notice to respondents and without making any comments on merit of the claim.

**7.** Registry is directed to forward one sent of copy of the O.A. along with its Annexures along with this order to the respondent no. 2 for effectively considering the pending representations of applicant.

**(R. Vijaykumar)**  
**Member (A)**

**(Arvind J. Rohee)**  
**Member (J)**

gm